

ITEM NO.103

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 1480/2015

NARESH PUROHIT

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 09-07-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) Mr. Pradeep Kumar Yadav, Adv.
Ms. Anjale Kumari, Adv.
Mr. Aditya Yadav, Adv.
Ms. Manju Jetley, AOR

For Respondent(s) Mr. Dhananjai Jain, AOR
Mr.Bhoop Singh, Adv. (appeared virtually)*

UPON hearing the counsel the Court made the following
O R D E R

Three weeks' time is sought by the learned counsel for the
respondent(s).

Time sought is granted.

List on 06.08.2025.

(NIRMALA NEGI)
ASTT. REGISTRAR-cum-PS
*appearance not given

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR